Air India pilots refusal to fly to Tehran

365. SHRI S. W. DHABE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that pilots of the Air India refused to fly to Tehran as there is allegedly no proper hotel accommodation for their stay there; and
- (b) if so, what steps Government have taken in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b) The Indian Pilots Guild had given a directive to its members not to undertake flights through Tehran with effect from 1st July, 1977 till the problem of hotel accommodation at Tehran for the Pilots was resolved. This directive was later kept in abeyance till the 9th July, 1977. The management of Air-India were able to secure alternative accommodation at Tehran acceptable to the Indian Pilots Guild who then withdrew the directive.

N. T. C.'s failure to deposit Provident Fund and Employees State Insurance dues

366. SHRI S. W. DHABE: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

- (a) what is the amount of Provi dent Fund and Employees State In surance dues of the employees of the mills run by the National Textile Cor poration, which have not been depo sited by the Corporation: and
- (b) what steps Government are tak ing to ensure that the dues are depo sited by the Corporation at an early date?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) Out of 105 mills current-

ly run by the National Textile Corporation, Provident Fund and Employees' State Insurance dues amounting to Rs. 22.90 lakhs and Rs. 22.52 lakhs respectively are outstanding in respect of four mills only.

to Questions

(b) The concerned Subsidiaries of the National Textile Corporation are taking necessary steps to clear the outstanding dues expeditiously.

Sick industrial Units assisted by IRCI

367. DR. RAJAT KUMAR
CHAKRABARTI: SHRI
PHANINDRA NATH
HANSDA: SHRI NRIPATI
RANJAN
CHOUDHURY: SHRI
NABIN CHANDRA
BURAGOHAIN:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

- (a) the number of sick industrial units which are receiving financial assistance from the Industrial Reconstruction Corporation of India at present;
- (b) the number among them which are running at a loss and the total amount of loss incurred so far by them; and
- (c) whether it is a fact that IRCI has provided assistance to M7s. Satish Paper Board Ltd., 20/B Raja Brojen-dra Street, Calcutta-70; if so, what was the financial condition of the firm at the time of its take-over and what is the amount of loss suffered by the firm uptil now?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Industrial Reconstruction Corporation of India Limited has reported that as at the end of June, 1977, seventy three sick industrial units have been given financial assistance by it.

(b) Information relating to the number of units assisted by Indus-

trial Reconstruction Corporation of India Limited which are running at a loss and the amount of loss so far incurred by these units is being collected to the extent possible and will be laid *on* the Table of the House.

(c) Industrial Reconstruction Corporation of India Limited has reported that it has given reconstruction assistance of Rs. 11.50 lakhs to M/s. Satish Paper Mills. According to the Industrial Reconstruction Corporation of India Ltd., the net loss of the Company was Rs. 2.95 lakhs at the time of the first disbursement of the assistance by it in October 1P72. Since then, the total cash losses incurred by the unit i.e. loss before depreciation but after providing current interest on borrowings incurred by the unit till December, 1976 amounted to Rs. 7.67 lakhs (provisional). This amount, however, does not take into account the interest accrued on bank loans of Rs. 11.36 lakhs given prior to Industrial Reconstruction Corporation of India assistance.

368. [Transferred to the 3rd August, 1977.]

Development Bank for Small Scale Industries

369. SHRI JANARDHANA RED DY: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

- (a) whether there is proposal under Government's consideration to start a separate Development Bank for small-scale industries; and
- (b) if so, what are the details thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b) There is no proposal under consideration of Government for setting up of a separate Development Bank for Small Scale Industries.

Ministry of Industry, however, is again considering a recommendation of

the Administrative Reforms Commission to establish an apex financing institution to be called Small Scale Industires Finance Corporation.

Air travel by the Prime Minister

- 370. SHRI RAMANAND YADAV: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) the number of occasions on which the Prime Minister performed journeys in India on scheduled flights since the 1st April, 1977:
- (b) what is the average number of security personnel who travelled with him on these flights; and
- (c) whether any person wanting to book passages by these flights had been denied tickets to accommodate the security personnel?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) On seven occasions from 1st April, 1977 to 31st July, 1977.

- (b) it is not in the public interest to disclose the information.
 - (c) No, Sir.

Sugar export to China

- 371. SHRI DEVENDRA NATH DWIVEDI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:
- (a) whether China has shown interest in importing sugar from India; and
- (b) if so, what progress has so far been made in the negotiations in this regard?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) No, Sir.

(b) Does not arise.